

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 51 of 2013

Dated : 4th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member

Tamil Nadu Generation & Distribution Corprn. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

ORDER

Admit. Issue notice to the Respondents returnable on 01.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **01.04.2013.**

(V J Talwar)
Technical Member
Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson